

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 1012 OF 2006

Applicant/s A. B. Yadov Respds. WT

Advocate for Applicant/s Son R Chatterjee Advocate for Respondent/s Son A K. Acharya  
Son C. Ghosh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><b>O.A No. 1012/06</b></p> <p><b>Dt. 29.08.2011</b></p> <p><b>Hon'ble Mr. Sanjeev Kaushik, J.M.</b></p> <p>None appeared for the parties even in the revised list.</p> <p>From perusal of the order sheet it appears that the matter has been adjourned on one pretext to the other which goes to show that the applicant is not interested in prosecuting the case. Even today when the Restoration Application is taken, none appeared to press the same. Hence the Restoration Application No. 687/09 is dismissed in default and for want of prosecution.</p> <p style="text-align: right;">JM</p> <p>Anand/</p>	

Contd. On Sheet No. 1